

SPECIAL BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1531(KB)2019
RST.A (IBC)/59(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	ARDHENDU BIKAS DAS VS HIRANMAYE ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Tanmoy Sett, Adv. : For Operational Creditor
Ms. Sumana Biswas, Adv.
Ms. Arundhati Barman, Roy, Adv.

Mr. Rajarshi Banerjee, Adv. : For Respondent

ORDER

1. List this matter before Regular Bench on **19/04/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**